

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 197 OF 2015

Dated: 6th February, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

TGV SRAAC Limited ... **Appellant(s)**
Vs.
Karnataka Electricity Regulatory Commission & Ors ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayan M.G.

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-2

Mr. Ashok Bannidinni
Ms. Umme Salma for R-5

ORDER

List the matter for hearing on **27.02.2019** at the request of the learned counsel appearing for the Appellant in the light of the statement made in the communication dated 05.02.2019.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member